

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 214 OF 2015

AND

APPEAL NO. 215 OF 2015 & IA NO. 355 OF 2015

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

West Bengal State Electricity Transmission Co. Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Shrivastava

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C. K. Rai
Mr. Umesh Prasad for R.1

APPEAL NO. 215 OF 2015 & IA NO. 355 OF 2015

In the matter of :

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Shrivastava

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. Gaurav Kumar for R.2

ORDER

List these matters on **01.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**